

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 68/MP/2018

Subject : Petition for revision of NAPAF for Vallur Thermal Power Station
(3 x 500 MW) for the period from 1.4.2017 to 31.3.2019

Petitioner : NTPC Tamil Nadu Energy Company Ltd.

Respondent : AP Transmission Corporation Ltd & ors.

Date of hearing : **23.1.2019**

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S.Jha, Member

Parties present : Shri M.G.Ramachandran, Advocate, NTPC
Ms. Ranjitha Ramachandran, Advocate, NTPC
Ms. Anushree Bardhan, Advocate, NTPC
Ms. Poorva Saigal, Advocate, NTPC
Ms. Tanya Sareen, Advocate, NTPC
Shri Pulkit Agarwal, Advocate, NTPC
Shri Shubham Arya, Advocate, NTPC
Shri Patanjali Dixit, NTPC
Shri Nishant Gupta, NTPC
Shri Arun Nair, NTECL
Shri S. Vallinayagam, TANGEDCO
Ms. Shilpa Samant

Record of Proceedings

At the outset, the learned counsel for Petitioner, NTPC prayed for adjournment for filing written submissions in the matter. This was not objected to by the learned counsel for the Respondent, TANGEDCO.

2. The Commission accepted the prayer and adjourned the hearing. The Petitioner was directed to file its written submissions, on or before **11.2.2019**, with copy to Respondents.

3. Matter shall be listed for hearing in due course for which separate notice shall be issued to the parties.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

